

MESSAGE FROM THE HOUSE OF THE PEOPLE

JOINT COMMITTEE ON THE SPECIAL MARRIAGE BILL, 1952—

MR. DEPUTY CHAIRMAN: There is a message from the House of the People which the Secretary will read.

SECRETARY: I have to report to the Council the following message received from the House of the People, signed by the Secretary to the House:

"I am directed to inform the Council of States that the House of the People at its sitting held on Thursday, the 17th December 1953, has passed the enclosed motion concurring in the recommendation of the Council of States that the House do join in the Joint Committee of the Houses on the Special Marriage Bill, 1952. The names of the members nominated by the House to serve on the said Joint Committee are set out in the motion:

THE MOTION

That this House concurs in the recommendation of the Council of States that the House do join in the Joint Committee of the Houses on the Bill to provide a special form of marriage in certain cases, and for the registration of such and certain other marriages and resolves that the following members of the House of the People be nominated to serve on the said Joint Committee, namely:

1. Shri Hari Vinayak Pataskar,
2. Shrimati Indira A. Maydeo,
3. Shri Narhar Vishnu Gadgil,

4. Pandit Balkrishna Sharma,
5. Shri Nardeo Snatak,
6. Shri Ram Saran,
7. Shri Muhammed Khuda Bukhsh,
8. Shrimati Sushama Sen,
9. Shri Awadeshwar Prasad Sinha,
10. Dr. Hari Mohan,
11. Shri Dodda Thimmaiah,
12. Shri G. R. Damodaran,
13. Shri C. P. Mathew,
14. Shri T. N. Vishwanatha Reddy,
15. Shri Tek Chand,
16. Shrimati Subhadra Joshi,
17. Shrimati B. Khongmen,
18. Shri B. N. Mishra,
19. Shri N. Somana,
20. Shri Purnendu Sekhar Naskar,
21. Shri B. Pocker,
22. Her Highness Rajmata Kamalendu Mati Shah,
23. Shrimati Sucheta Kripalani,
24. Shrimati Renu Chakravartty,
25. Dr. A. Krishnaswami,
26. Shri M. R. Krishna,
27. Shri B. Ramachandra Reddi,
28. Shri P. N. Rajabhoj,
29. Shri K. A. Damodara Menon, and
30. Shri Tridib Kumar Chaudhuri."

MR. DEPUTY CHAIRMAN: The House stands adjourned till 1-30 tomorrow afternoon.

The Council then adjourned till half past one of the clock on Saturday, the 19th December 1953.